

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2193

ANSWERED ON:29.07.2002

DRILLING OF OIL AND GAS BY RELIANCE INDUSTRIES LIMITED

C. SREENVAASAN;GADDE RAMAMOCHAN;M.V.V.S MURTHI;PUTTASWAMY GOWDA

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

(a) whether his Ministry has sought an explanation from the Reliance Industries Limited on drilling of oil and gas in the east coast without the mandatory environment clearance as reported in the Hindu dated July 18, 2002.

(b) if so, the details in this regard; and

(c) the further action proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R.BAALU)

(a), (b) & (c) With a view to ascertain facts, the Government has sought information both from Andhra Pradesh State Pollution Control Board and Reliance Industries Limited.